

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 814 OF 2019 IN DFR NO. 1034 OF 2019  
& IA NO. 1816 OF 2019**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab Energy Development Agency ... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aadil Singh Boapari  
Mr. Gurlabh Singh  
Mr. Sunil Choudhary

Counsel for the Respondent(s) : Mr. Avinash Menon for R-1  
Mr. Tajender Joshi for R-2

**ORDER**

We have heard learned counsel for the parties.

**Order is reserved.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*